

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of two District and Sessions Judges for the Academic Programme No.P-1188 on the subject of **“Workshop for Addl. District Judges”** scheduled to be held from 15.11.2019 to 17.11.2019 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

- REF:**
1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
  2. High Court’s letter ROC.No.682/SO/2019, dated 11.11.2019.

**ORDER ROC.No. 3301/2019-B.SPL., DATED:12.11.2019**

**The High Court is pleased to pass the following Orders:**

The following two District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1188 on the subject of **“Workshop of Additional District Judges”** scheduled to be held from 15.11.2019 to 17.11.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI A.JAYA RAJ,</b> X Addl. Chief Judge, City Civil Court, Hyderabad.	XI Addl. Chief Judge, City Civil Court, Hyderabad.
2.	<b>SRI SURA SRINIVAS REDDY,</b> III Addl. Special Judge for C.B.I. Cases, Hyderabad.	Prl. Special Judge for C.B.I. Cases, Hyderabad.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 15.11.2019 to 17.11.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  2. **The nominated officer are entitled only for actual journey time.**

  
**REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)** 12/11/19

**To:**

1. The officers Concerned.
2. The Incharge Officers.
3. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
7. The X Addl. Chief Judge, City Civil Court, Hyderabad.
8. The XI Addl. Chief Judge, City Civil Court, Hyderabad.
9. The II Addl. Special Judge for C.B.I. Cases, Hyderabad.
10. The III Addl. Special Judge for C.B.I. Cases, Hyderabad.
11. The Pay and Accounts Officer, Hyderabad.

12. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell.           |                     |                     |

High Court for the State of Telangana at Hyderabad.

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